

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION
TO BE ANSWERED ON 09.02.2017
SETTING UP OF WASTE-TO-ENERGY PLANTS

1197. **SHRI DILIP PATEL:**

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether it is proposed to set up waste-to-energy plants in the country and if so, the details thereof;
- (b) whether the above project would add to air pollution and would be a costly affair and if so, the details thereof; and
- (a) whether the Government has studied the pros and cons of this project and if so, the details thereof along with the action plan of the Government in the matter?

ANSWER

THE MINISTER OF STATE (IC) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) to (c): The Ministry of New and Renewable Energy (MNRE) is implementing the Programme on Energy from Urban, Industrial and Agricultural Wastes / Residues and providing central financial assistance during the 12th Plan period. The main objective of the programme is to promote setting up of projects for recovery of energy from urban, industrial and agricultural wastes. Under this programme, projects, which are based on waste-to-energy conversion technologies, namely, biomethanation, combustion, gasification, pyrolysis or a combination thereof, are being supported. These technologies are environmentally benign and proven.

The Ministry of Urban Development is implementing “Swachh Bharat Mission” (SBM) since 2nd October, 2014, which also includes setting up of waste to energy plants with Central support up to 35% of the project cost in the form of Viability Gap Funding (VGF) / grant, subject to the overall State-wise funds envelop for SBM.

Air pollution control equipment is an integral part of the waste-to-energy plants. It is mandatory to solicit Environmental Clearance, consent to establish and consent to operate before starting construction work or before commissioning of the plants from the Ministry of Environment, Forest and Climate Change or Pollution Control Boards / concerned Committees.
